

INCOME TAX APPELLATE TRIBUNAL, AHMEDABAD BENCHES, AHMEDABAD**LIST OF ORDERS TO BE PRONOUNCED ON 29.04.2026**

S.No.	ITA/MA/SA No.	Assessee name	Bench	Date of Hearing	Result
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Author : Dr BRR Kumar, VP			Co-author: Ms. Suchitra Kamble, JM		
1	ITA No. 1527/Ahd/2024	DCIT Vs. Gujarat Hira Bourse	B	19.02.2026	Dismissed
2	ITA No. 2492/Ahd/2025	Corrtech Energy Limited Vs. DCIT	B	19.02.2026	Partly allowed

Author : Dr BRR Kumar, VP			Co-author: Shri TR Senthil Kumar, JM		
1	ITA No.1634/Ahd/2019	M/s.Issan Overseas Pvt Ltd.,	A	25.02.2026	Partly allowed
2	MA No.130/Ahd/2025 (arising out of ITA No.604/Ahd/2025)	Jigar Patel	A	13.02.2026	Allowed

Author : Ms. Suchitra Kamble, JM			Co-author: Dr BRR Kumar, VP		
1 & 2	MA Nos. 12&13/Ahd/2026 (A)	Dilip G Purohit	A	24.04.2026	Dismissed
3	MA No. 31/Ahd/2026 (A)	Dilipkumar Sohanlal Maheshwari	B	24.04.2026	Dismissed

Author : Shri T.R. Senthil Kumar, JM			Co-author: Dr BRR Kumar, VP		
1 to 18	ITA Nos.1302 to 1307, 1376 to 1381, 1265, 1266,1224,1346 & 1225/Ahd/2024	Babulal M Sanghvi, Simple M Sanghvi, Mahendra Sanghvi, Ratnamani Techno Casts Pvt. Ltd.,&	A	10.03.2026	Dismissed and allowed for statistical purposes
19	ITA No.2079/Ahd/2025	Nareshkum P Patel	C	05.03.2026	Partly allowed

Author : Shri Narendra Prasad Sinha, AM			Co-author: Ms. Suchitra Kamble, JM		
1 to 8	IT(SS)A Nos. 61 to 68/Ahd/2023	Laxmanbhai Haribhai Vekariya	D	17.02.2026 & 15.04.2026	

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सहायक पंजीकार
ASSISTANT REGISTRAR
आयकर अपीलीय अधिकरण
INCOME TAX APPELLATE TRIBUNAL
अहमदाबाद / AHMEDABAD